

ITEM NO.39

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA

Respondent(s)

Date : 01-08-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Learned counsel for appellant shall within a period of two weeks file the fresh particulars of both respondents and he shall also take fresh steps for the service of notice to them within the same period.

List again on 14.9.2022.

S.P.S. LALER
Registrar

MG